

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4665  
ANSWERED ON 31ST MARCH 2022**

**DEVELOPMENT OF ROADS UNDER CRIF**

**†4665. SHRI ASHOK KUMAR RAWAT:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the steps taken by the Government for construction of roads in backward villages of Misrikh parliamentary constituency in Uttar Pradesh under the Central Road and Infrastructure Fund (CRIF);**
- (b) the funds released from CRIF in the country especially for the said parliamentary constituency during the last three years and the current year;**
- (c) whether the Government has set up or proposes to set up a mechanism for monitoring and prevention of misuse of Central funds released during the said period; and**
- (d) if so, the details thereof and if not, the other steps taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT & HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). Development of State Roads in the country including Misrikh parliamentary constituency in State of Uttar Pradesh has to be done by State Government by their own funds and funds granted by GOI including under Central Road and Infrastructure Fund (CRIF) Act 2000. The list of proposals to be sanctioned under CRIF Act 2000 is forwarded by State Government**

**taking into consideration representations received from public representatives as per norms under CRIF.**

**(b) Funds under CRIF are released State wise and not constituency wise. The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF including State of Uttar Pradesh during each of the last three years and current year, are placed at Annexure.**

**(c) & (d) The Ministry finalized the criteria for allocation of funds for development and maintenance of State Roads [for CRIF and EI & ISC Schemes] under the CRIF Act, 2000 in consultation with the Ministry of Finance and circulated the same to all State Governments and UTs in January, 2020. This criteria inter-alia provides for: -**

**(i) Maintaining a revolving balance of one third of accrual/ allocation for the States/ UT for the year with State/ UT while releasing funds.**

**(ii) Release of funds to States/ UTs in Quarterly installments linked to submission of Utilization Certificates (UCs).**

**(iii) Further release of funds by State Governments/ UTs to concerned executive agencies (e.g. Public Works Department (PWDs), Road Construction Department/ Corporation, etc.) within 7 days of release of funds by the Ministry.**

**(iv) Design of projects to be as per relevant Central Government codes and guidelines.**

**(v) Project monitoring and quality control of works to be done at regular intervals.**

**(vi) Quality monitoring system at State / UT level to consist of experts and supporting staff appointed by State Govt. / UT including State Quality Monitor.**

**(vii) Quality monitoring system at State / UT level to devise a Quality Assurance System delineating requirements of quality, responsibility of officers and contractors, conduct independent tests, examine Quality Assurance documentation, responsibility of training PWD staff and recommending laboratory and field testing facilities.**

**(viii) Inspection of works by civil engineer(s) having degree in civil engineering and 10 years' experience / Inspection of works by an independent impartial agency/ firm.**

**As per the CRIF Act, 2000 amended through Finance Act, 2019, the Central Government is no longer responsible for monitoring of State road projects under these schemes and expenditure incurred thereon.**

**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARR  
ED QUESTION NO. 4665 FOR ANSWER ON 31.03.2022 ASKED BY SHR ASHO  
K KUMAR RAWAT REGARDING “DEVELOPMENT OF ROADS UNDER CRIF”**

**The State/UT wise details of accrual/ allocation of funds and the funds released/ expenditure incurred under CRIF during last three years**

| Amount in Rs. crore |                   |          |           |          |           |          |           |                           |          |
|---------------------|-------------------|----------|-----------|----------|-----------|----------|-----------|---------------------------|----------|
| Sr. No              | State/UT          | 2018-19  |           | 2019-20  |           | 2020-21  |           | 2021-22 (Till 28.02.2022) |          |
|                     |                   | Accru al | Releas e* | Accru al | Releas e* | Accru al | Releas e* | Accru al                  | Releas e |
| 1                   | Andhra Pradesh    | 330.27   | 326.88    | 349.64   | 350.08    | 325.54   | 322.00    | 334.96                    | 300.80   |
| 2                   | Arunachal Pradesh | 127.91   | 108.39    | 133.20   | 126.61    | 125.48   | 42.03     | 128.39                    | 128.33   |
| 3                   | Assam             | 140.97   | 255.92    | 149.03   | 149.03    | 140.74   | 220.81    | 143.80                    | 77.51    |
| 4                   | Bihar             | 197.71   | 101.49    | 210.35   | 223.16    | 195.30   | 425.93    | 201.16                    | 447.06   |
| 5                   | Chhattisgarh      | 243.02   | 214.02    | 254.60   | 371.61    | 237.50   | 234.92    | 245.74                    | 230.29   |
| 6                   | Goa               | 15.40    | 17.47     | 15.67    | 7.29      | 14.43    | 0.00      | 13.41                     | 0.00     |
| 7                   | Gujarat           | 429.28   | 531.19    | 451.33   | 718.87    | 424.68   | 430.74    | 434.06                    | 725.29   |
| 8                   | Haryana           | 185.06   | 80.93     | 185.10   | 200.77    | 167.73   | 78.54     | 177.05                    | 163.71   |
| 9                   | Himachal Pradesh  | 98.98    | 92.56     | 103.27   | 87.12     | 97.27    | 95.95     | 99.74                     | 99.69    |
| 10                  | Jharkhand         | 160.40   | 63.33     | 171.07   | 137.67    | 160.88   | 78.77     | 164.33                    | 40.79    |
| 11                  | Karnataka         | 450.54   | 508.39    | 476.84   | 382.57    | 439.77   | 434.99    | 443.11                    | 442.90   |
| 12                  | Kerala            | 136.74   | 122.85    | 140.54   | 0.00      | 132.26   | 273.99    | 126.77                    | 126.71   |
| 13                  | Madhya Pradesh    | 551.98   | 625.70    | 579.67   | 693.25    | 541.01   | 535.13    | 556.21                    | 622.93   |
| 14                  | Maharashtra       | 688.47   | 780.42    | 728.84   | 629.83    | 683.27   | 675.84    | 683.80                    | 227.82   |

| Amount in Rs. crore |                      |          |           |          |           |          |           |                           |          |
|---------------------|----------------------|----------|-----------|----------|-----------|----------|-----------|---------------------------|----------|
| Sr. No              | State/UT             | 2018-19  |           | 2019-20  |           | 2020-21  |           | 2021-22 (Till 28.02.2022) |          |
|                     |                      | Accru al | Releas e* | Accru al | Releas e* | Accru al | Releas e* | Accru al                  | Releas e |
| 15                  | Manipur              | 36.14    | 12.95     | 38.00    | 12.64     | 35.85    | 13.22     | 36.60                     | 13.43    |
| 16                  | Meghalaya            | 41.04    | 28.53     | 43.34    | 29.10     | 40.81    | 76.93     | 40.63                     | 40.61    |
| 17                  | Mizoram              | 33.06    | 23.40     | 34.55    | 34.55     | 32.56    | 32.28     | 33.14                     | 22.06    |
| 18                  | Nagaland             | 26.70    | 54.70     | 27.87    | 9.29      | 26.44    | 37.41     | 27.02                     | 27.00    |
| 19                  | Odisha               | 293.08   | 111.93    | 308.94   | 286.96    | 289.54   | 534.19    | 298.67                    | 296.01   |
| 20                  | Punjab               | 158.35   | 170.11    | 159.60   | 259.37    | 148.77   | 141.18    | 149.41                    | 149.33   |
| 21                  | Rajasthan            | 644.38   | 591.86    | 669.01   | 415.17    | 622.71   | 141.81    | 627.89                    | 148.40   |
| 22                  | Sikkim               | 12.21    | 16.76     | 12.89    | 4.29      | 12.09    | 3.98      | 12.06                     | 12.05    |
| 23                  | Tamil Nadu           | 367.76   | 416.88    | 379.65   | 262.37    | 352.04   | 503.17    | 350.32                    | 350.15   |
| 24                  | Telangana            | 263.99   | 279.08    | 276.37   | 234.06    | 256.08   | 253.29    | 262.01                    | 261.88   |
| 25                  | Tripura              | 18.44    | 3.44      | 19.13    | 22.03     | 17.89    | 48.84     | 18.49                     | 18.48    |
| 26                  | Uttar Pradesh        | 578.63   | 655.91    | 624.31   | 541.09    | 582.69   | 576.36    | 616.59                    | 616.29   |
| 27                  | Uttarakhan d         | 99.05    | 85.80     | 103.98   | 42.58     | 97.23    | 61.34     | 98.85                     | 98.80    |
| 28                  | West Bengal          | 212.57   | 138.33    | 224.70   | 451.67    | 209.20   | 136.11    | 213.97                    | 213.87   |
| 29                  | A & N Islands        | 20.01    | 20.52     | 20.22    | 6.74      | 15.12    | 15.12     | 15.17                     | 10.08    |
| 30                  | Chandigarh           | 5.62     | 0.00      | 5.65     | 0.00      | 6.16     | 0.00      | 4.76                      | 0        |
| 31                  | Dadar & Nagar Haveli | 4.52     | 0.00      | 4.57     | 4.57      | 5.61     | 5.61      | 4.80                      | 2.59     |
| 32                  | Daman & Diu          | 2.77     | 0.00      | 2.80     | 0.00      |          |           |                           |          |
| 33                  | Delhi                | 62.49    | 0.00      | 59.99    | 0.00      | 34.15    | 0.00      | 27.20                     | 0        |
| 34                  | Jammu & Kashmir      | 348.87   | 344.75    | 137.85   | 152.96    | 94.51    | 79.40     | 96.91                     | 94.51    |

| <b>Amount in Rs. crore</b> |                   |                 |                  |                 |                  |                 |                  |                                  |                 |
|----------------------------|-------------------|-----------------|------------------|-----------------|------------------|-----------------|------------------|----------------------------------|-----------------|
| <b>Sr. No</b>              | <b>State/UT</b>   | <b>2018-19</b>  |                  | <b>2019-20</b>  |                  | <b>2020-21</b>  |                  | <b>2021-22 (Till 28.02.2022)</b> |                 |
|                            |                   | <b>Accru al</b> | <b>Releas e*</b> | <b>Accru al</b> | <b>Releas e*</b> | <b>Accru al</b> | <b>Releas e*</b> | <b>Accru al</b>                  | <b>Releas e</b> |
| <b>35</b>                  | <b>Ladakh</b>     |                 |                  | <b>103.82</b>   | <b>17.36</b>     | <b>246.22</b>   | <b>96.95</b>     | <b>250.83</b>                    | <b>0</b>        |
| <b>36</b>                  | <b>Puducherry</b> | <b>12.51</b>    | <b>0.00</b>      | <b>12.01</b>    | <b>4.00</b>      | <b>8.47</b>     | <b>8.47</b>      | <b>7.39</b>                      | <b>5.18</b>     |

**\*Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that States/UTs.**

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